

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-711
TO BE ANSWERED ON-23/07/2026

Implementation of DAJGUA

711. Smt. Anita Nagarsingh Chouhan:

Dr. Nishikant Dubey:

Shri Arvind Dharmapuri:

Smt. Mala Rajya Laxmi Shah:

Shri Vijay Baghel:

Shri Jashubhai Bhilubhai Rathva:

Smt. Mahima Kumari Mewar:

Dr. Hemant Vishnu Savara:

Shri Bibhu Prasad Tarai:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the features of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) along with the classification of development works under the scheme;
- (b) whether the Government has reviewed the implementation of DAJGUA during 2026, if so, the outcome thereof;
- (c) the status of implementation of the interventions/projects under the Abhiyan, State-wise and district-wise including the number of tribal-majority villages covered and beneficiaries covered so far;
- (d) the details of funds sanctioned, released and utilized under the Abhiyan and other tribal development schemes in the country, State-wise;
- (e) whether the Government has identified delays or shortfalls in implementation, utilisation of funds or convergence of schemes under the Abhiyan in any State or Union Territory, if so, the details thereof and the steps taken to address the bottlenecks along with the timeline fixed for the same; and
- (f) the steps being taken to complete pending tribal development projects and improve delivery in education, health, housing, livelihood and connectivity sectors?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS

(SHRI DURGADAS UIKEY)

(a) The Government launched the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) for saturation of infrastructure and socio-economic development in identified tribal-majority villages through convergence of Central Sector and Centrally Sponsored Schemes implemented by multiple Ministries/Departments. The Abhiyan covers interventions relating to housing, rural connectivity, drinking water, health, education, hostels, Anganwadi Centres, mobile connectivity, electrification, renewable energy, LPG connections, tourism, livelihood, agriculture, fisheries, livestock, skill development, FRA/PESA awareness and capacity building, and other tribal welfare interventions.

(b) The Ministry of Tribal Affairs (MoTA), being the nodal Ministry for the implementation of the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA), reviewed the progress of the scheme in a meeting attended by the concerned Line Ministries under DAJGUA and the State Tribal Welfare Departments. The review focused on the physical and financial progress of the interventions, implementation bottlenecks,

fund flow, appraisal of proposals, convergence among the Line Ministries and the State/UT Governments, and measures required to expedite effective implementation of the scheme.

The significant progress achieved under various interventions of **Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA)** includes the following:

- 13,02,811 houses have been sanctioned under Pradhan Mantri Awaas Yojana–Gramin (PMAY-G). Out of sanctioned houses, 8,21,566 houses have been completed.
- 436 Mobile Medical Units (MMUs) have been operationalised to strengthen healthcare service delivery in tribal areas.
- A total of **875 Anganwadi Centres (AWCs)** have been sanctioned, out of which **681 AWCs** have been made operational.
- 692 hostels have been sanctioned for tribal students, 4 hostels have been completed and the **foundation stones for 307 hostels have been laid.**
- 5,008 km of roads have been sanctioned across 14 States,
- Mobile connectivity has been extended to 4,314 tribal villages.
- Under the Jal Jeevan Mission, 29,497 villages have achieved saturation in tap water supply.
- 4,099 households have been provided with solar rooftop electrification.
- A total of **over 23.14 lakh LPG connections** have been sanctioned, of which **approximately 1.32 lakh connections** have been distributed to Scheduled Tribe beneficiaries.
- 2.87 lakh household and public institution electrification works have been sanctioned, of which 98,167 households and public institutions have been electrified.
- 365 Tribal Homestays have been sanctioned under the Ministry of Tourism.
- Approximately 7.82 lakh participants have been covered under awareness and capacity-building programmes on the Forest Rights Act (FRA) and the Panchayats (Extension to Scheduled Areas) Act (PESA).
- 111 Poshan Vatikas have been sanctioned in Eklavya Model Residential Schools (EMRSs).
- Around 1.73 lakh beneficiaries have been identified under agricultural interventions.
- 4,808 beneficiaries have been covered under fisheries interventions implemented by the Department of Fisheries.
- 1,808 beneficiaries have been sanctioned for assistance under the National Livestock Mission (NLM).
- Ministry of Tribal Affairs sanctioned 10281 construction / upgradation projects in Ashram schools/ hostels and 15 CoC (Centre of Competence) under sickle cell initiative and approx. 100 Tribal Multi-Purpose Market Centre.

(c) & (d) The State-wise status of implementation of major interventions under the Abhiyan, including 63,843 tribal-majority villages of 549 districts & physical progress, funds released/utilised and beneficiaries covered, is placed at **Annexure-I to Annexure- XIII.**

(e) & (f) During the review, the Ministry identified implementation bottlenecks in certain States/UTs and Line Ministries with respect to key interventions under DAJGUA, including **PMAY-G, road connectivity, livelihood programmes, Mobile Medical Units (MMUs), mobile towers, solar electrification, tribal hostels, skill development, agriculture, and Anganwadi Centres.** The delays were primarily attributed to procedural issues, land-related constraints, statutory clearances, and coordination challenges among the implementing agencies.

To address these issues, the Ministry of Tribal Affairs (MoTA) has instituted a mechanism for regular monitoring through physical and financial review meetings with the concerned Line Ministries and State Tribal Welfare Departments. In addition, each review meeting may include an assessment of the Action Taken Report (ATR) on the decisions taken in the previous meeting. This mechanism is intended to ensure timely implementation of interventions, strengthen inter-ministerial and Centre–State coordination, and facilitate the expeditious resolution of implementation bottlenecks.

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

Mobile Medical Units (MMUs) – Ministry of Health & Family Welfare

S.No	Name of state/UT	MMU operationalised	Fund released. (in crores)
1	Andhra Pradesh	16	3.83
2	Arunachal Pradesh	3	4.69
3	Assam	73	4.64
4	Bihar	-	2.49
5	Chhattisgarh	25	26.28
6	Goa	-	0.18
7	Gujarat	74	8.74
8	Himachal Pradesh	4	2.02
9	Jharkhand	19	2.41
10	Karnataka	38	4.12
11	Kerala	26	0.27
12	Madhya Pradesh	16	39.88
13	Maharashtra	16	10.30
14	Manipur	-	1.49
15	Meghalaya	-	3.99
16	Mizoram	-	2.54
17	Nagaland	3	3.07
18	Odisha	107	22.22
19	Rajasthan	1	19.79
20	Sikkim	-	0.44
21	Tamil Nadu	13	0.68
22	Telangana	9	2.71
23	Tripura	6	1.61
24	Uttar Pradesh	-	2.23
25	Uttarakhand	-	1.26
26	West Bengal	2	7.28
27	Ladakh	1	-
28	Jammu and Kashmir	9	-
	Total	461	179.16

A. Mobile tower connectivity – Department of Telecommunications

State	Villages to be covered	Villages covered	% completion
Jammu & Kashmir	10	2	20.00%
Goa	10	4	40.00%
Karnataka	19	12	63.16%
Chhattisgarh	513	347	67.64%
Madhya Pradesh	776	571	73.58%
Uttar Pradesh	53	39	73.58%

Telangana	62	46	74.19%
Ladakh	18	14	77.78%
Odisha	874	699	79.98%
Rajasthan	337	274	81.31%
Nagaland	124	101	81.45%
Maharashtra	954	798	83.65%
Arunachal Pradesh	77	65	84.42%
Manipur	104	90	86.54%
Bihar	38	33	86.84%
Assam	224	199	88.84%
Uttarakhand	12	11	91.67%
Gujarat	162	149	91.98%
Andhra Pradesh	287	270	94.08%
Mizoram	54	51	94.44%
Tripura	81	79	97.53%
Tamil Nadu	87	85	97.70%
Meghalaya	98	97	98.98%
Himachal Pradesh	32	32	100%
Jharkhand	238	238	100%
Lakshadweep	1	1	100%
Sikkim	1	1	100%
West Bengal	6	6	100%
Total	5,252	4,314	82.14%

B. Ministry of Women and Child Development

Sl. No	Name of States	No. of AWCs approved as per the scheme norms for FY 2025-26	Amount of fund allocated (Rs. in Lakh) for FY 2025-26	Funds Released (Rs. in Lakh) for FY 2025-26
1	2	3	4	5
1	Andhra Pradesh	177	2124	279
2	Jharkhand	50	600	
3	Karnataka	164	1968	
4	Madhya Pradesh	66	792	
5	Meghalaya	26	312	
6	Mizoram	23	276	
7	Tripura	119	1428	
8	Rajasthan	14	168	
	Total	639	7668	279

Annexure-II

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise progress of Jal Jeevan Mission, Ministry of Jal Shakti in DAJGUA villages

State/UT	DAJGUA villages	Villages saturated	% saturation
Kerala	89	1	1
Tripura	353	40	11
West Bengal	3,191	597	19
Rajasthan	5,898	1,154	20
Manipur	509	117	23
Andhra Pradesh	868	201	23
Jharkhand	7,107	1,804	25
Chhattisgarh	6,681	1,757	26
Jammu & Kashmir	387	115	30
Assam	3,083	1,389	45
Odisha	7,537	3,611	48
Madhya Pradesh	11,309	6,112	54
Maharashtra	4,952	2,761	56
Karnataka	1,082	693	64
Meghalaya	1,432	969	68
Uttar Pradesh	517	363	70
Tamil Nadu	114	81	71
Sikkim	119	92	77
Ladakh	143	111	78
Nagaland	606	511	84
Uttarakhand	128	117	91
Bihar	707	678	96
Telangana	909	909	100
Mizoram	379	379	100
Lakshadweep	2	2	100
Himachal Pradesh	264	264	100
Gujarat	4,247	4,247	100
Goa	25	25	100
D&NH & D&D	76	76	100
Arunachal Pradesh	321	321	100
Total	63,035	29,497	47%

Annexure-III

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise progress of on-grid electrification – Ministry of Power

State/UT	Sanctioned HHs	Electrified HHs	% progress
Jammu & Kashmir	13,824	0	0%
Jharkhand	21,377	0	0%
Uttar Pradesh	6,897	120	2%
Rajasthan	83,037	11,598	14%
Himachal Pradesh	100	15	15%
Bihar	7,117	1,173	16%
Kerala	1,097	248	23%
Karnataka	5,288	1,550	29%
Madhya Pradesh	59,822	23,416	39%
Chhattisgarh	39,579	17,745	45%
Uttarakhand	226	169	75%
Telangana	27,197	22,549	83%
Tripura	8,189	7,180	88%
Arunachal Pradesh	1,947	1,875	96%
Andhra Pradesh	5,448	5,301	97%
Maharashtra	5,228	5,228	100%
Total	2,86,373	98,167	34%

Annexure-IV

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise LPG connections distributed to ST beneficiaries-Ministry of Petroleum and Natural Gas

State	Connections sanctioned	Distributed to STs
Uttar Pradesh	4,02,807	856
Bihar	4,45,240	2,254
Andhra Pradesh	1,66,991	5,421
Odisha	1,05,511	5,614
Assam	1,63,363	7,817
Jharkhand	90,058	4,280
Maharashtra	56,374	4,479
Rajasthan	1,42,807	11,295
Gujarat	97,535	10,036
Chhattisgarh	1,74,888	19,942
Madhya Pradesh	2,00,709	39,862
Tripura	17,317	4,172
Manipur	4,270	1,083
Mizoram	2,414	603
Nagaland	10,266	3,212
Meghalaya	7,280	2,399
Arunachal Pradesh	1,457	547
D&NH & D&D	1,177	655
Total	23,14,803	1,32,088

Annexure-V

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise Fisheries and Livestock interventions**A. Department of Fisheries (PMMSY)**

Sl. No.	States	Sanctioned Project Cost(In lakhs)	Amount Released In lakhs) till April 2026	No. of Beneficiary Covered till April 2026
1	Andhra Pradesh	472.5	11.12	350
2	Arunachal Pradesh	285	133.33	100
3	Assam	200.2	109.7	243
4	Bihar	138.25	69.28	50
5	Chhattisgarh	2808	402.08	749
6	Goa	106.75	15	42
7	Gujarat	2230	1069.2	535
8	Himachal Pradesh	58	9.9	2
9	Jammu & Kashmir	202	0	0
10	Jharkhand	3407.1	912.06	632
11	Karnataka	500	4.05	100
12	Madhya Pradesh	2036	1019.63	1517
13	Maharashtra	2467.5	0	36
14	Mizoram	347.2	0	210
15	Nagaland	465	42.5	8
16	Rajasthan	426	0	16
17	Tripura	244	112	202
18	Uttarakhand	57.5	0	16
19	Odisha	1238.95	0	0
20	Telangana	401.25	0	0
	Total	1,8091.2	3,909.85	4,808

B. Department of Animal Husbandry and Dairying: National Livestock Mission

State	Beneficiaries	Funds released (₹ Cr.)
Gujarat	70	0.15
Assam	110	1.50
Madhya Pradesh	660	0.59
Chhattisgarh	165	0.41
Jammu & Kashmir	328	1.50
Tripura	475	1.50
Total	1,808	5.65

Annexure-VI

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise Progress of Rural Housing (PMAY-G): Ministry of Rural Development

State	Sanctioned prior to 2 Oct'24 (A)	Completed out of (A) (B)	Sanctions on/after 2 Oct'24 (C)	Completed out of (C) (D)	Total Sanctioned (A+C)	Total Completed (B+D)	% Completion
Andhra Pradesh	9,770	1,271	0	0	9,770	1,271	13%
Arunachal Pradesh	137	137	0	0	137	137	100%
Assam	68,754	50,792	3,059	1,718	71,813	52,510	73%
Bihar	434	105	5	3	439	108	25%
Chhattisgarh	1,79,603	1,18,866	1,61,339	77,638	3,40,942	1,96,504	58%
Gujarat	69,789	42,341	29,255	17,670	99,044	60,011	61%
Himachal Pradesh	2,202	1,140	189	88	2,391	1,228	51%
Jammu & Kashmir	15,275	14,106	20	16	15,295	14,122	92%
Jharkhand	16,184	3,730	45,672	5,799	61,856	9,529	15%
Karnataka	4,135	1,105	9,803	752	13,938	1,857	13%
Kerala	156	47	1,094	6	1,250	53	4%
Madhya Pradesh	1,25,248	60,110	2,43,147	92,199	3,68,395	1,52,309	41%
Maharashtra	1,03,191	44,267	2,47,722	73,128	3,50,913	1,17,395	33%
Odisha	1,07,855	52,571	3,515	2,282	1,11,370	54,853	49%
Rajasthan	36,911	22,374	97,879	40,665	1,34,790	63,039	47%
Tamil Nadu	1,259	466	41	41	1,300	507	39%
Uttar Pradesh	75	18	0	0	75	18	24%
Uttarakhand	9	3	0	0	9	3	33%
West Bengal	48,232	61	0	0	48,232	61	0%
Tripura	6,050	5,367	0	0	6,050	5,367	89%
Sikkim	5	5	0	0	5	5	100%
Manipur	10,343	3,540	954	4	11,297	3,544	31%

State	Sanctioned prior to 2 Oct'24 (A)	Completed out of (A) (B)	Sanctions on/after 2 Oct'24 (C)	Completed out of (C) (D)	Total Sanctioned (A+C)	Total Completed (B+D)	% Completion
Meghalaya	36,084	26,144	0	0	36,084	26,144	72%
Mizoram	12,425	5,284	0	0	12,425	5,284	43%
Nagaland	20,640	13,449	0	0	20,640	13,449	65%
Ladakh	66	0	0	0	66	0	0%
Lakshadweep	1	0	0	0	1	0	0%
Dadra & Nagar Haveli and Daman & Diu	5,700	2,416	0	0	5,700	2,416	42%
Goa	0	0	0	0	0	0	—
Total	8,80,533	4,69,715	8,43,694	3,12,009	17,24,227	7,81,724	45%

Annexure-VII

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise Progress of PMGSY, Ministry of Rural Development

Sl. No.	State	Habitatio ns Sanctio ned	Habit ations Conne cted	Road Lengt h Sancti oned (km)	Road Lengt h Com pleted (km)	Roads Sancti oned	Roads Compl eted	Bridge s Sanc tioned	Bridge s Com pleted
1	Chhattisgarh	537	0	1,824	3.9	532	0	0	0
2	Madhya Pradesh	351	0	913	0	345	0	0	0
3	Odisha	313	0	629	0	283	0	0	0
4	Jammu & Kashmir	124	0	512	0	111	0	0	0
5	Rajasthan	116	0	291	0	116	0	0	0
6	Himachal Pradesh	61	0	285	0	50	0	0	0
7	Assam	139	0	272	0	113	0	5	0
8	Gujarat	69	0	74	0	69	0	0	0
9	Sikkim	16	0	55	0	15	0	0	0
10	Tripura	23	0	48.5	0	23	0	0	0
11	Andhra Pradesh	17	0	49	0	17	0	0	0
12	West Bengal	21	0	30.5	0	18	0	0	0
13	Maharashtra	5	0	24	0	5	0	0	0
Grand Total	—	1,792	0	5,008	3.9	1,697	0	5	0

Annexure VIII

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

Ministry of Skill Development and Entrepreneurship

Sl No	State	Name of TSC	Beneficiary Enrolled	Beneficiary Trained
1	Bihar	JSS West Champaran	900	900
2	Chhattisgarh	JSS Baster	900	887
3		JSS Kondagaon	901	900
4		JSS Sukma	900	900
5		JSS Surguja	937	920
6	Gujarat	JSS Surat	900	900
7		JSS Valsad	911	900
8	Jharkhand	JSS Dumka	900	900
9		JSS Ranchi	460	460
10		JSS Simdega	900	856
11	Karnataka	JSS Raichur	904	899
12	Madhya Pradesh	JSS Dhar	905	900
13		JSS Dindori	909	900
14		JSS Mandla	900	898
15		JSS Ratlam	900	895
16	Maharashtra	JSS Gadchiroli	920	900
17		JSS Nandurbar I	901	900
18		JSS Nashik	900	900
19	Manipur	JSS Senapati	901	900
20	Meghalaya	JSS East Khasi Hills	929	898
21	Odisha	JSS Malkangiri	900	900
22		JSS Mayurbhanj	902	899
23		JSS Rayagada	900	900
24		JSS Rourkela	900	899
25		JSS Sambalpur	902	900

Sl No	State	Name of TSC	Beneficiary Enrolled	Beneficiary Trained
26	Telangana	JSS Adilabad	937	900
27	The Dadra and Nagar Haveli And Daman And Diu	JSS Dadra Nagar Haveli	900	887
28	Tripura	JSS Dhalai	900	900
29	Uttar Pradesh	JSS Sonabhadra	900	900
30	West Bengal	JSS Purulia	900	900
Grand Total			26,720	26,498

Annexure IX

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise Progress of tribal homestays, Ministry of Tourism

Sr	Name	No of Clusters	No of villages	Cost (Lakh Rs.)	No of New Homestays	No of Renovation of homestays	Total Homestays	First release (50%)
1	Andhra Pradesh	1	5	123.10	0	33	33	61.55
2	Ladakh	3	19	459	18	93	111	229.5
3	Madhya Pradesh	2	14	500	86		86	250
4	Mizoram	2	12	500	89		89	250
5	Uttarakhand	1	5	170	16	30	46	85.00
	Total	9	55	1752.10	209	156	365	876.05

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise Progress of off-grid electrification of public institutions and households, Ministry of New and Renewable Energy

Name of the state	Households Sanctioned	Households electrified	Public Institutions sanctioned	Public Institutions electrified	Funds sanctioned (in lakh rupees)	Fund released (in lakh rupees)
Arunachal Pradesh	3,999	3,999	0	0	50	50
Assam	0	0	8	0	1990.9	1990.9
Manipur	100	100		0	8	8
Total	4,099	4,099	8	0	2048.9	2040.9

Annexure XI

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

Ministry of Ayush

Name of the state	Poshan Vatika in EMRS_ Sanctioned
Andhra	28
Arunachal Pradesh	5
Bihar	2
Assam	1
Chhattisgarh	75
Total	111

Annexure XII

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

Ministry of Education

Name of the state	Sanctioned hostels	Completed hostels	Fund sanctioned (in lakhs)	Fund released (Central share) *
Andhra Pradesh	4	0	1,100	165
Arunachal Pradesh	45	0	22,275	6,328.12
Assam	209	4	81,510	34,770.77
Bihar	19	0	6,042	906.3
Chattisgarh	42	0	9,723.08	0
Gujarat	9	0	2,475	371.25
Himachal Pradesh	2	0	482	0
Jharkhand	5	0	1,375	206.25
Karnataka	14	0	8,050	1,207.50
Kerala	2	0	595	0
Ladakh	1	0	360	0
Madhya Pradesh	104	0	41,600	10,740
Maharashtra	22	0	6,050	907.5
Manipur	44	0	14,960	2,700
Mizoram	13	0	4,015.81	903.6
Nagaland	23	0	9,890	2,225.25
Odisha	40	0	14,299.95	2,144.99
Rajasthan	58	0	14,036	2,105.40
Sikkim	5	0	2,560	576
Telangana	10	0	3,025	1,314.81
Tripura	15	0	4,900	1,662.43
Uttar Pradesh	3	0	825	123.75
Uttarakhand	3	0	1,055	0
Total	692	4	2,51,203.84	69,358.92

Annexure XIII

Annexure referred to in reply to part (c) &(d) of the Lok Sabha Unstarred Question No. 711 for answer on 23.07.2026

State-wise Financial Year-wise DAJGUA Fund Release / Allocation Status

(₹ in Lakh)

State/UT	FY 2024-25 Release	FY 2025-26 Release	FY 2026-27 Release
Andhra Pradesh	2,057.52	2,057.52	3944.05
Arunachal Pradesh	749.50	1,123.74	1,531
Assam	13,519.69	1,186.00	7214.42
Bihar	509.80	682.28	484.15
Chhattisgarh	3,654.74	1,866.00	16429.60
Goa	0.00	0.00	0
Gujarat	8,792.28	0.00	14606
Himachal Pradesh	1,368.73	47.60	707.32
Jammu & Kashmir	3,921.00	0.00	2,002
Jharkhand	2,242.64	8,894.76	
Karnataka	2,877.50	0.00	6332.32
Kerala	779.50	389.75	406.25
Ladakh	50.00	50.00	0
Madhya Pradesh	9,136.88	6,798.50	30865.92
Maharashtra	13,432.87	8,955.21	18,289
Manipur	935.00	813.25	1391.25
Mizoram	0.00	0.00	1,692
Nagaland	678.40	483.80	1993.84
Odisha	18,676.35	1,253.55	19712
Rajasthan	8,374.00	0.00	17763
Sikkim	584.63	389.75	724
Tamil Nadu	1,987.75	0.00	350.67
Telangana	4,319.30	0.00	5,033.68
Tripura	230.26	913.25	1452.5
Uttar Pradesh	443.76	0.00	1420.99
Uttarakhand	146.10	0.00	796
West Bengal	442.00	0.00	442
Total	99,910.20	35,904.96	1,55,583.96
